

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal Nos. 226 & 227 of 2013

Dated : 22nd May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Jindal Steel and Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai for CSERC

ORDER

Post the matter for further hearing on **3rd July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**